



सरकारी दस्तावेज़
File No. 25/02/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

चठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लैक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated 2nd August 2021

ORDER

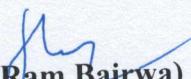
1. Reference order dated 1.7.2021.
2. The following matter is pending before Special Bench NCLT, Indore at Ahmedabad comprising of Hon'ble Shri M.B. Gosavi, Member (Judicial) and Hon'ble Shri V.K. Gupta, Member (Technical).
3. Hon'ble Shri M.B. Gosavi, Member (Judicial) and Hon'ble Shri V.K. Gupta, Member (Technical) have recused from hearing of this matter. Hon'ble Acting President under section 419 of Companies Act read with Rule 62 of NCLT Rules, 2016 is pleased to assign the matter with immediate effect to Special bench comprising of Hon'ble Dr. Deepti Mukesh, Member (Judicial) and Hon'ble Shri Chockalingram Thirunavukkarasu, Member (Technical) NCLT Indore at Ahmedabad:

T.P. No. 120 of 2016- Alliance Industries Ltd.

Vs.

People General Hospital Pvt Ltd. And ors,

4. Henceforth above matters shall be listed before the aforementioned Bench.
5. The Bench shall attend the matter through Video Conference.
6. This issues with the approval of Hon'ble Acting President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:

1. P.S. to Hon'ble Acting President, National Company Law Tribunal, New Delhi.
2. Hon'ble Member of National Company Law Tribunal, Ahmedabad
3. Dr. Sachiv Kumar, Joint Registrar, National Company Law Tribunal, Ahmedabad for necessary action.
4. PA to Secretary, National Company Law Tribunal.
5. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/ Cuttack/Kochi/ Amaravati/ Indore.
6. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
7. NCLT web site/ Notice Board.
8. The Institute of Chartered Accountants of India, ITO, New Delhi.
9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
10. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
11. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
12. All Bar Councils.